COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 344 OF 2016

Dated: 28th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NLC India Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Manu Seshadri

Mr. Samarth Chowdhary for R.1

Mr. S. Vallinayagam Ms. Amali for R.2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.09.2018.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

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